

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**

**UNSTARRED QUESTION NO.1850**

**TO BE ANSWERED ON 27<sup>th</sup> JULY, 2017**

**PRIVATISATION OF DREDGING CORPORATION OF INDIA LTD.**

1850. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to privatise Dredging Corporation of India Limited (DCIL);
- (b) if so, the details thereof; and
- (c) the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a)&(b):A proposal for disinvestment of DCI is under consideration of Government of India.

- (c) The proposal is aimed to upgrade technology, improve capability, infuse capital to buy necessary dredgers / equipments and instill experienced professional management to optimize the operations of DCI.

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